

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to (c). Yes, Sir.

(d) The Government of India has offered to supply goods required by Burundi at competitive prices and render assistance in setting up small scale industries. We have also offered to provide training to Burundi personnel. The Government of Burundi were requested to identify specific projects for bilateral industrial co-operation.

Export Position of Engineering Goods

5252. SHRI SUDHIR KUMAR GIRI: Will the Minister of COMMERCE be pleased to state:

(a) whether the export position of engineering goods was reviewed by Government alongwith the manufacturers of those goods;

(b) if so, the details thereof;

(c) whether it is a fact that a number of leading manufacturers of engineering goods have agreed to earmark a part of their production for export;

(d) if so, whether the domestic market would suffer from the shortage of the engineering goods; and

(e) whether Government are contemplating to permit some Indian firms to open their factories in collaboration with the Japanese industrialists in their countries?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to (d). On July 15th and 17th 1982, Commerce Secretary met major manufacturers in the engineering field. While appreciating their role in promoting industrial development of the country, it was pointed out by him that they could not afford to loss sight of the urgent need of maximising our export efforts. The manufacturing units were urged to create an 'export cell' and earmark a portion of their production for export,

without affecting the domestic availability.

(e) Collaboration between Indian firms and Japanese firms for implementation of projects etc., in third countries is encouraged.

Marine Products Processing Units Registered under MPEDA

5253. SHRI G. Y. KRISHAN: Will the Minister of COMMERCE be pleased to state:

(a) the total number of marine product processing units registered under the Marine Products Export Development Authority (MPEDA);

(b) the total number of such registered marine product processing units which are functioning at present in various States and Union Territories;

(c) the number of such marine product processing units fallen sick and the reasons thereof; and

(d) the steps Government have taken to revive those sick units?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) The total number of marine products processing units registered with the Marine Products Export Development Authority (MPEDA) is 432.

(b) the total number of such units which are functioning at present in various States and Union Territories is given as below:—

Kerala	102
Karnataka	28
Tamil Nadu	41
Andhra Pradesh	18
Maharashtra	42
Gujarat	26
Goa	18
West Bengal	30
Orissa	15
Total	320